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The Gazette of India

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EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (II)
PART II—Section 3—Sub-section (II)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

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No. 348]
NEW DELHI, WEDNESDAY, JUNE 3, 1998/JYAISTHA 13, 1920

भारत 3 की उपधारा (3) के खण्ड (ङ) के अधीन नियुक्त

5. प्रतिनिधि,
धारा 3 की उपधारा (3) के खण्ड (ष) के अधीन नियुक्त

6. प्रतिनिधि,
भारतीय आदर्शवादी अनुसंधान परिषद,
सदस्य

7. सचिव,
सदस्य

8. सचिव,
कल्याण विभाग,
विहार सरकार,
पटना।

9. प्र. पी. जयचंद्र, प्राप्त, विद्याध्याय,
सदस्य
बाल विद्यालय ट्रेंस्फर स्कूल,
6, लखमोजुर स्ट्रीट,
रोयलटेल, चेन्नई—14
तमिलनाडु।
S.O. 483 (E)—In exercise of the powers conferred by sub-section (1) and (3) of Section 3 of the Rehabilitation Council of India Act, 1992 (34 of 1992), the Central Government hereby reconstitutes the Rehabilitation Council of India consisting of the following members, with effect from the date of publication of this notification, namely:—

1. Dr. Thakur V. Hari Prasad, Chairman
   Thakur Mansion,
   6-3-682/A, Greenlands Road,
   Hyderabad 500 482,
   Andhra Pradesh.

2. Joint Secretary (Disability Division), Member
   Ministry of Social Justice and Empowerment
   New Delhi.

3. Representative, Member
   Ministry of Health and Family Welfare,
   New Delhi.

4. Representative, Member
   Ministry of Finance,
   New Delhi.

MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
NOTIFICATION

New Delhi, the 3rd June 1998.

S.O. 483 (E)—In exercise of the powers conferred by sub-section (1) and (3) of Section 3 of the Rehabilitation Council of India Act, 1992 (34 of 1992), the Central Government hereby reconstitutes the Rehabilitation Council of India consisting of the following members, with effect from the date of publication of this notification, namely:

Appointed under clause (a) of sub-section (3) of Section 3:

1. Dr. Thakur V. Hari Prasad, Chairman
   Thakur Mansion,
   6-3-682/A, Greenlands Road,
   Hyderabad 500 482,
   Andhra Pradesh.

2. Joint Secretary (Disability Division), Member
   Ministry of Social Justice and Empowerment
   New Delhi.

3. Representative, Member
   Ministry of Health and Family Welfare,
   New Delhi.

4. Representative, Member
   Ministry of Finance,
   New Delhi.
<table>
<thead>
<tr>
<th>Appointed under clause (c) of sub-section (3) of Section 3:</th>
<th></th>
</tr>
</thead>
<tbody>
<tr>
<td>5. Representative, Member</td>
<td>University Grants Commission, New Delhi.</td>
</tr>
<tr>
<td>6. Representative, Member</td>
<td>Indian Council of Medical Research, New Delhi.</td>
</tr>
<tr>
<td>7. Secretary, Member</td>
<td>Social Welfare, Government of Arunachal Pradesh, Itanagar.</td>
</tr>
<tr>
<td>8. Secretary, Member</td>
<td>Welfare Department, Government of Bihar, Patna.</td>
</tr>
<tr>
<td>9. Prof. P. Jayachandran, Member</td>
<td>Principal, Bala Vihar Training School, 6, Laxmipuram Street, Royapeth, Chennai-14, Tamil Nadu.</td>
</tr>
<tr>
<td>10. Sister Rita Mary, Member</td>
<td>Guidance Home for Adult Deaf Girls, M-11, 1st Avenue, Ashok Nagar, Chennai-83, Tamil Nadu.</td>
</tr>
<tr>
<td>11. Mrs. B. Vacha, Member</td>
<td>The Hellen Keller Institute for the Deaf &amp; Blind, Municipal Secondary School, South Wing, Ground Floor, Near Bridge, Mumbai-11, Maharashtra.</td>
</tr>
<tr>
<td>12. Shri Manoj Kumar Singh, Member</td>
<td>Director, J.M. Institute of Speech &amp; Hearing, Inder Puri P.O., Shastri Nagar, Patna-23, Bihar.</td>
</tr>
<tr>
<td>14. Mrs. Mehrin Khosla, Member</td>
<td>Principal, Tamana Special School, D-6, Vasant Vihar, New Delhi.</td>
</tr>
</tbody>
</table>

| Appointed under clause (d) of sub-section (3) of Section 3: | |
| 15. Dr. R.K. Srivastava, Member | Addl. Director General (Health Services), Government of India and Medical Suptd., Safdarjung Hospital, New Delhi. |
| 16. Dr. P. Hanumantha Rao, Member | Founder Chairman, Sweekar Rehabilitation Institute for the Handicapped, Upkar Circle, Picket, Secunderabad-500003, Andhra Pradesh. |
| 17. Dr. M. Raghunath, Member | Associate Professor, Post Graduate Institute of Medical Research, Chandigarh. |
| 18. Dr. Vikram Dutt, Member | Indian Spinal Injury Centre, Sector-C, Vasant Kunj, New Delhi. |

| Nominated under clause (f) of sub-section (3) of Section 3: | |
| 19. Father Thomas Felix, Member | Director, Central Institute & Centre on Mental Retardation, DPI Junction, Jagathy, Thiruvananthapuram, Kerala. |
| 20. Shri Lal Advani, Member | President, Indian Assn. of Special Education & Rehabilitation, A-70, DDA Flats, Saket, New Delhi-110017. |

| Appointed under clause (g) of sub-section (3) of Section 3: | |
| 22. Member-Secretary, Member-Secretary Rehabilitation Council of India (ex-officio) | |


Note: The Principal notification constituting the Council was published in the Gazette of India Vide No. 25-1/88- HW. III dated the 22nd June, 1993 and subsequently reconstituted vide No. S.O. 125(E) dated the 14th February, 1996.